


**OFFICE OF THE DISTRICT JUDGE OF PASCHIM BARDHAMAN
(ENGLISH DEPARTMENT)**

Order No. 85 (G), Dated Asansol the 25th day of April, 2020.

In consultation with the Additional District Judges of this Judgeship this Roster is prepared to deal with urgent administrative works during the period of suspension of regular functioning of District Judiciary on and from **01st May, 2020 to 15th May, 2020** because of outbreak of COVID-19 virus. The following Judicial Officers in the rank of Additional District & Sessions Judge of the Judgeship of Paschim Bardhaman are to be detained on the dates specifically mentioned against their names during the aforementioned period.

Sl. No.	Name & Designation of the Officers	Period of Detention		Mobile No. of the Officers
		From	To	
01.	Sri Saket Kumar Jha, Additional District & Sessions Judge, 4 th Court, Asansol	01-05-2020	03-05-2020	9775037017
02.	Sri Sovan Kumar Mukhopadhyay, Additional District & Sessions Judge, 1 st Court, Asansol	04-05-2020	10-05-2020	9051985889
03.	Mr. Neyaz Alam, Additional District & Sessions Judge, 2 nd Court, Asansol	11-05-2020	15-05-2020	9804217701


Inform all concerned.


District Judge,
Paschim Bardhaman

Memo No. 945 / XI-12 (COVID-19), Dated Asansol the 25th day of April, 2020.

Copy forwarded for information and taking necessary action to :

1. The Additional District & Sessions Judge, 1st / 2nd / 4th Court, Asansol.
2. The Judge-in-Charge of Nezarath, Civil Courts, Asansol, with regard to the arrangement of vehicles for the Officers on the aforementioned dates.


District Judge,
Paschim Bardhaman